

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

(CAA)-21(PB)/2018

IN THE MATTER OF:

Fair Agro Exports Pvt. Ltd. & Amroom Foods Pvt. Ltd. APPLICANT / PETITIONER

SECTION:

Under Section 230-232

Order delivered on 21.02.2018

Coram:

**Dr. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)**

**Sh. S. K. MOHAPATRA,
HON'BLE MEMBER (TECHNICAL)**

PRESENTS:

For the Petitioner(s):-

ORDER

Learned counsel for the petitioner is present and submits that he has filed affidavit in compliance of order dated 09th March 2018.

Post the matter on 6th March 2018.



**(S. K. MOHAPATRA)
MEMBER (TECHNICAL)**



**(Dr. DEEPTI MUKESH)
MEMBER (JUDICIAL)**